## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA** 

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October 07, 2014

## संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

## RBI cancels Certificate of Registration of M/s S.B.Overseas Pvt Limited and M/s Odyssey Dealcom Pvt Limited

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial company (NBFCs) for carrying on the business of non-banking financial institution. Following cancellation of registration certificate, the company cannot transact the business of non-banking financial institution.

| Sr.<br>No. | Company's Name                            | Address of Registered Office   | Certificate of<br>Registration<br>No. & Date      | Date of cancellation  |
|------------|---|--|---|-----------------------|
| 1.         | M/s S .B. Overseas<br>Private Limited     | 304, "Jasmine Tower", 31,<br>Shakespeare Sarani,<br>Kolkata-700 017  | CoR No.B. 05.05622<br>dated September 30,<br>2003 | September 8,<br>2014  |
| 2.         | M/s Odyssey<br>Dealcom Private<br>Limited | 3B, National Library Avenue, 2 <sup>nd</sup> Floor, Kolkata -700 027 | CoR No.B.05.04533<br>dated Ocotber 8,<br>2001     | September 11,<br>2014 |

The Reserve Bank can cancel the registration certificate of a non-banking financial company under the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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